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News Item Entitled "Ghana Envoy Demand Withdrawal of Text Books"

3895. SHRI SAUGATA ROY: SHRI MADHAVRAO SCINDIA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether his attention has been drawn to a report in Times of India, dated 26th November, 1978 stating 'Ghana envoy demands withdrawal of text book'; and

(b) if so, his reaction thereto?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHAUN-DER); (a) Yes, Sir.

(b) According to the information furnished by the University of Delhi, the book referred to in the news item has not been prescribed by any of the Board of Studies in the University. The question of its withdrawal does not, therefore, arise. The authors of the book have also expressed their regrets to the Chairman, African Students' Association.

Proposal for Barrage across Godavari River at Polavaram

3896, SHRI K. SURYANARAYANA: SHRI G. MALLIKARJUNA RAO:

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Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

(a) whether Government of Andhra Pradesh has proposed to construct an ancient barrage across Godavari River at Polavaram in West Godavari and referred the same to the Government of India for their approval; and

(b) if so, the action taken thereon?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The report of Polavaram Project has not as yet been received in the Central Water Commission. The Government of Andhra Pradesh have, however, intimated that the report is being sent by them.

(b) Does not arise.

Development of Physical Education and Sports

3897. SHRI F. P. GAEKWAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased t₀ state:

(a) whether it is a fact that the Government are actively pursuing the idea of formulating a comprehensive National Policy for development of physical education and sport;

(b) whether it is a fact that a Sub-Committee has been appointed to look into the matter;

(c) whether the Sub-Committee has submitted its report and if so, whether decision has been taken by Government on it; and

(d) if not, reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI MATI RENUKA DEVI BARAKA-TAKI): (a) and (b). The question of formulation of National Sports Policy has been referred to the All India Council of Sports for advice and the Council has set up a sub-commuttee for the purpose.

(c) and (d). The sub-committee of the AICS has already issued a questionnaire on the subject and has held δ sittings to consider the matter. The sub-committee is expected to submit its report to the AICS shortly. Government decision on Sports Policy will be taken after the recommendations of the AICS are available.